

Declaration of Assets and Liabilities

Year-2025-2026

I. SATYA NARAYAN son/daughter/wife SRI BRAT KISHORESH

aged 56 Years. belonging to BIHAR LEGISLATIVE ASSEMBLY service and

presently working as SECTION OFFICER given here in below the details of the

assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\* :

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) <u>Rajni Kumari Singh</u>	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	1500/-	3000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>SBI (BVM)</u> <u>61301768/-</u> <u>Bank of India</u> <u>184000/-</u> <u>Kanara bank</u> <u>00/-</u> <u>RBC Bank</u> <u>2500/-</u>	<u>Union Bank</u> <u>2,43,256/-</u>			
(iii)	Bonds, Debentures and shares in Companies	—	—			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>517344663</u> <u>(1.25 lakh)</u> <u>514338844</u> <u>(1 lakh)</u>	<u>517704758</u> <u>(1.00 lakh)</u> <u>84812069</u> <u>(2.00 lakh)</u> <u>006888444</u> <u>Aditya Birla</u> <u>MDFC-Metal</u> <u>Fund-4999.75</u> <u>Per Month</u>			
(v)	Motor Vehicles (details of make, etc.)	<u>Honda shine</u> <u>two wheeler-2023</u> <u>Toyota Rexion</u> <u>car-2015</u>	<u>Maruti 800</u> <u>car-2007</u>			
(vi)	Jewellery (give details of weight and value)	<u>10 (Gram)</u> <u>Gold</u> <u>120000/-</u>	<u>200 (Gram)</u> <u>Gold</u> <u>2400000/-</u> <u>500 Gram Silver</u> <u>160000/-</u>			
(vii)	Other assets, such as values of claims / interests	—	—			

Note: Value of Bonds Shares Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Satya Narayan.

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\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependan-1	Dependant-2	Dependat-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	4 बीघा यु.स.अ.म्यु. सम.स.यु.	4 बीघा यु.स.अ.म्यु. सम.स.यु. यु.स.अ.म्यु. सम.स.यु.			
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Flat No-203, 204 M.M.W Apartment (Agreement Process) 2 B.H.K.				
(v)	Other (such as interest in property)					

(2). I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	SBI - B.V.M. — SBI - car loan —	4,172/- 5,05,531/-
	(ii) Loans from financial institutions	Kanara Bank (Bokaro) Housing loan.	30,78,025/-
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Satya Narayan

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AEPPN-3056A	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

**C Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-  (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Satya Narayan  
Name of Employee: SATYA NARAYAN  
Designation: SECTION OFFICER  
Department: BIHAR VIDHAN SABHA

Place: PATNA

Date: 11.02.2026

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.